## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 113(ND)/2011 RT CP No. 25/Chd/Pb/2016

Narinder Kumar Bawa & Anr.

...Petitioners

Versus

M/s Prakash Communications Ltd. & Ors.

...Respondents

Present: Ms. Divya Sharma, Advocate for petitioner.

Mr. B.S. Sangha and Mr. Amit Vinayak, Advocates for

respondents No. 2 & 3.

Power of Attorney of Mr. Manish Jain, Advocate has been

filed for the petitioners. List the matter on 06.12.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

October 26, 2017